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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02.01.2018

O.A./260/722/2013

SUVENDU MOHAPATRA

-V/S-

D/O POST




ITEM NO:21

FOR APPLICANTS(S) Adv. :

None

FOR RESPONDENTS(S) Adv.:

Mr. D.K.Mallick

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>This is a case of 2013 and in spite of listing neither the applicant nor his counsel is present. Hence, the O.A. is dismissed for default.</p> <div style="display: flex; justify-content: space-around; margin-top: 20px;"> <div style="text-align: center;">  (DR. MRUTYUNJAY SARANGI) MEMBER (A) </div> <div style="text-align: center;">  (SUSHSANTA KUMAR PATTNAIK) MEMBER (J) </div> </div> <p style="margin-top: 20px;">RK</p>

02.01.18

copies of order
are being prepared
for counsels for
both sides.

for
02.01.18

Pr. M. M.
4.1.18
Co.